

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A.1010 of 1997

Date of Order: 23.03.04

Present : Hon'ble Mr. Nityananda Prusty, Judicial Member

Hon'ble Mr. N. D. Dayal, Administrative Member

MUKTI PADA GIRI

VS.

UNION OF INDIA AND ORS. (D/o. Post)

For the applicant : None.

For the respondents : Mr. S.K. Dutta, counsel

ORDER

MR. NITYANANDA PRUSTY, JM:

1. ld. counsel for the applicant is not present even on second call in course of today. However, Mr. S.K. Dutta, ld. counsel for the official respondents is present.

2. Mr. Dutta, ld. counsel submits that after filing of this O.A., regular call letter was issued in favour of the applicant for facing the selection process which is challenged by the applicant in this O.A. and accordingly, the applicant appeared before the concerned authorities and was duly selected. The applicant is presently working in the post of EDDA at Lengamara Branch Post office. In view of the above, this application has become infructuous by passage of time.

3. Considering the submission made by the ld. counsel for the respondents, the O.A. is accordingly dismissed as it has become infructuous. There shall be no order as to costs.

4. However, if the applicant has any further grievance in the matter, he is at liberty to approach appropriate forum for redressal of his grievance in accordance with law.

MEMBER(A)

MEMBER(J)